

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Frost International Limited

RELEVANT PARTICULARS	
1. Name of corporate debtor	Frost International Limited
2. Date of incorporation of corporate debtor	17.05.1995
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U05001MH1995PLC243081
5. Address of the registered office and principal office (if any) of corporate debtor	709 - C Wing, One BKC, Near Indian Oil Petrol Pump, Bandra Kurla Complex, Bandra (East), Mumbai 400051, Maharashtra, India
6. Insolvency commencement date in respect of corporate debtor	09.02.2023 Important Notes: (i) Determined as per order of NCLT Mumbai dated 09.02.2023 in CP (IB) 973/MB/C-1/2020
7. Estimated date of closure of insolvency resolution process	08.08.2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Amit Chandrakant Shah IBBI/IPA-001/IP-P00821/2017-2018/11397
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: BDO Restructuring Advisory LLP, Level 9, The Ruby, North-West Wing, Senapati Bapat Road, Dadar (W), Mumbai 400028, Maharashtra, India Email: amitshah@bdo.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: BDO Restructuring Advisory LLP, Level 9, The Ruby, North-West Wing, Senapati Bapat Road, Dadar (W), Mumbai 400028, Maharashtra, India Email: cirpfil@gmail.com
11. Last date for submission of claims	23.02.2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at https://ibbi.gov.in/en/home/downloads If any clarifications/difficulty in accessing the website or relevant form, please write to cirpfil@gmail.com Physical Address: BDO Restructuring Advisory LLP, Level 9, The Ruby, North -West Wing, Senapati Bapat Marg, Dadar (W), Mumbai 400028, Maharashtra, India (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Frost International Limited on 09 February 2023.

The creditors of Frost International Limited are hereby called upon to submit their claims with proof on or before 23 February 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

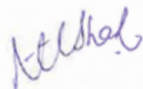
Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Sd/-

Date: 11.02.2023

Amit Chandrakant Shah

Place: Mumbai



AMIT CHANDRAKANT SHAH

Registration no. IBBI/IPA-001/IP-P00821/2017-2018/11397